## NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

## CP NO. 93/(ND)/2014 RT CP NO.199/Chd/Hry/2017

Ravinder Veer Singh & Ors.

...Petitioners.

Versus

M/s. T.B.H. Breweries India Pvt. Ltd.

...Respondent

Present: Mr. Anand Chhibbar, Senior Advocate with

Mr. Gaurav Mankotia, Advocate for the petitioners. Mr. Anand Bishnoi, Advocate for Mr. Deepak Kapoor,

Advocate for the respondent

Mr. Anand Bishnoi, Advocate present for Mr. Deepak Kapoor,

Advocate submits that due to some personal difficulty Mr. Kapoor was not able to come. List the matter on 29.01.2018 for arguments. It is made clear that no request for further adjournment shall be entertained.

Sd/ (Justice R.P. Nagrath) Member (Judicial)

November 24, 2017